

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 3765
TO BE ANSWERED ON 08.12.2016

Fuel Reforms in Power Sector

3765. SHRI R. PARTHIPAN:

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government is planning to initiate fuel reforms;
- (b) if so, the details thereof;
- (c) whether ramping up coal production by both public and private sectors in a time bound manner, increased participation of private sector in coal production and easing of regulatory framework, clearances and approvals for allocation and development of coal blocks and gas infrastructure are part of the proposed reforms; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER, NEW &
RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

- (a) & (b):- There is no proposal under consideration in this Ministry relating to fuel reforms.
- (c) & (d):- As regards ramping up coal production by both public and private sectors, various steps are being taken by this Ministry which includes the following :-
 - i. Efforts to expedite Environment clearances & Forest clearances, pursuing with state Government for assistance in land acquisition and coordinated effort with Railways for movement of coal.
 - ii. A roadmap has been prepared by Coal India Limited to substantially enhance production of coal by 2019-20. This includes capacity addition from new projects, use of mass production technologies and identification of existing on-going projects with growth potential.
 - iii. The Coal Mines (Special Provisions) Act, 2015 was enacted reforming the entire process of participation of the private sector in coal mining which

interalia provides a transparent, non-discriminatory procedure entailing e-auction for allocation of coal mines.

- iv. Under the provisions of the said Act, 83 Coal Mines (31 by way of auction and 52 by way of allotment) have been allocated so far. Out of these 30 coal mines for utilization in specified end uses i.e. Power (regulated sector) and Iron and Steel, Cement, Captive Power Production (Nonregulated sector) have been allotted to the successful private sector entities.
- v. Development of allocated coal mines are monitored with the efficiency parameters prescribed in the agreement, which is executed with the allocatee companies.
